

Nature of case-B.A  
Filing no.-8232/2020

Dhiraj Singh @ Pankaj Kumar Singh Vs. The State of Jharkhand  
Advocate Name- Arpan Mishra

**DEFECTS:-**

- 5(a) C.C of Impugned Order may be filed with A/F.
- 5(e) Vak is not in original copy.
- 9.i) Alias name of petitioner may be stated at presentation form, brown cover, A.G Slip and Index page as per page no. 1.
- 9.ii) P.O and District name of petitioner may be stated at vak.
- 9.iii) District of deponent may be stated at page no. 8
- 9.iv) Duly certified to be true type copy of Page no. 12,13,14,16 may be filed.
- 9.v) Name and signature of petitioner stated at vak. differs to each other.